

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 24.07.2017.


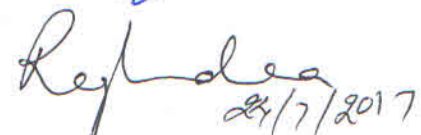
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 67/16	IA 19/16 in TP 14/16	For Orders	397/ 398	Arun Bhat Vs. Banana County Resorts P. Ltd. & 4 Ors.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. K. VENKAT RAMANI 41280511	Counsel for R-5	 24.7.17
2. RAGHAVENDRA C.R (9448207163)	Counsel for Petitioner	 24/7/2017

**ORDER**

Counsel for Petitioner is present. Mr. K. Venkataramani appearing for Respondents R1 to R5 informed the Tribunal that, written arguments are already prepared and he needs two weeks' time to file the same. He is directed to file written arguments within a week and he is also directed to serve copy of the same on the Counsel for petitioner within a week and matter is listed for hearing on the Respondent sides on 7/08/2017 and no further adjournment will be given. List it on 07/08/2017.

  
Member (T)

  
Member (J)